

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.115**  
**CAA-60(ND)/2020**

**IN THE MATTER OF:**

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd. .APPLICANT

**SECTION**  
**U/s 230-232**

**Order delivered on 09.08.2021**

**CORAM:**


**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

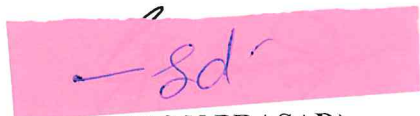
**PRESENT:**

For the Petitioner Companies : Mr. Rajeev K Goel, Advocate  
For the RD : Adv. Shankari Mishra for RD

**ORDER**

List this matter on **17.08.2021** alongwith CA (CAA) - 12 (ND)/2020.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**